

Direct Tax Collection

1332. SHRI R. VAITHILINGAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Corporate and Income Tax collection for the current year is likely to be least for the first time in at least two decades;

(b) if so, the reasons therefor;

(c) whether it is also a fact that the target fixed for collecting direct tax collection was ₹ 13.5 lakh Crore for the year ending March 31, 2020; and

(d) if so, the Total amount collected under direct tax collection, as on 31st January 2020?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) The last advance tax instalment is due in March, 2020. Therefore, it is little premature to predict the final collection of direct taxes for the current year at this stage.

(c) In the Receipt Budget, 2020-21, the Revised Estimate (RE) target for collection of direct taxes for FY 2019-20 is proposed at ₹ 11.70 Lakh Crores.

(d) The Total amount collected under direct tax collection, as on 31st January, 2020 is ₹ 7,52,472 Crores.

Establishment of Farmer Producer Organisations (FPOS)

1333. SHRI T.G. VENKATESH: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention is drawn to the matter of a plan chalked out by the Ministry in the last year's budget presentation on establishment of Farmer Producer Organisations (FPOs);

(b) if so, the details thereof;

(c) the initiatives taken by Government on framing a policy conducive to the setting up of these farmer groups and allocations made;

(d) the number of FPOs who have been established so far and those which are running, the details thereof; and